

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 24.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/131/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER(S) : SANJAY AGARWAL
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 60

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

MR. T. K. BHASKAR
V. NAYARAJAN
J. MANIVANNAN

COUNSEL FOR
RESOLUTION PROFESSIONAL

DR. SBI, CBI, RB

M. L. Ganesan

Geethanjali

Applicant

ORDER

Geethanjali

Counsels for both the parties are present and prayed for time for making submissions.

At request, matter is adjourned for further hearings. Put up on 30.08.2018 at
10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk